

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2015 &
IA NO. 75 OF 2015**

Dated: 7th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Vs.

Central Electricity Supply Utility of Odisha & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K.Mehta
Ms. Hlmanshi Andley

Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen, Sr. Adv
Mr. Udayan Verma for R-1 & R-2

Mr. R.B. Sharma for R-6

Mr. Rutwik Panda
Ms. Anshu Malik for R-7

ORDER

As agreed by learned counsel for the parties, list the matter on
07.05.2018.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**